

**2016**  
**High Court, Appellate Side,**  
**Calcutta**

**NOTIFICATION**

**No. 1118 -R(J.S.)**

**Dated: The 31<sup>st</sup> March, 2016**

It is hereby notified for general information of all concerned that taking into account the existing vacancies as on 31.03.2016 (A/N) and keeping in view the vacancies due to retirement in the year 2016, a total **21 (Twenty One)** vacancies in the cadre of District Judge (Entry Level) will be filled up for the year 2016, by Direct Recruitment from the Members of the Bar, by Normal Promotion and by Limited Competitive Examination from amongst the eligible members of the West Bengal Judicial Service, in accordance with the direction given by the Hon'ble Supreme Court of India, from time to time, in Malik Mazhar Sultan's Case (Civil Appeal No. 1867 of 2006) and Writ Petition No. 46 of 2007, filed by the West Bengal Judicial Service Association.

Further details in this regard will follow in due course in the Hon'ble Court's website - [www.calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in)

**Sd/-**  
**Subhasis Dasgupta**  
**Registrar (Judicial Service)**  
**High Court, A.S., Calcutta**